

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/61(CHE)/2023
NAME OF THE PETITIONER(S) : E Pearson & Co. Ltd.
NAME OF THE RESPONDENT(S) : Sheba Marine Engineering Pvt. Ltd.
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Present: Ms. KritikaKhurana, Ld. Counsel for the Petitioner.
Shri. Vedhavel, Ld. Counsel for the Respondent.

Pleadings are complete.

Written submissions also filed by the Petitioner.

Arguments heard.

The Respondent is also directed to file written synopsis within ten days.

List the petition for clarification on **04.06.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs